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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. NO. 791/2001  
M.A. NO. 675/2001

New Delhi this the 28th day of March, 2001.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI S.A.T.RIZVI, MEMBER (A)

1. Kamta Prasad  
Sr. Preservation Assistant  
National Museum  
Janpath  
New Delhi.
2. Anand Kumar  
Technical Restorer  
National Museum  
Janpath  
New Delhi.
3. Sudhakar Sharma  
Technical Restorer  
National Museum  
Janpath  
New Delhi.
4. Mahesh Kumar  
Technical Restorer  
National Museum  
Janpath  
New Delhi.
5. Umesh Ahuja  
Preservation Assistant  
National Museum  
Janpath  
New Delhi. .... Applicants

( By Shri Naresh Kaushik, Advocate)

-versus-

1. Ministry of Culture  
Youth Affairs  
through its Secretary  
Shastri Bhawan  
New Delhi.
2. Director (Museum)  
Department of Culture  
Shastri Bhavan  
New Delhi.
3. National Museum  
through its Director General  
Janpath  
New Delhi-110 011. .... Respondents

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Shri S.A.T.Rizdvi:-

MA No.675/2001 for joining together in a single OA is granted.

2. The applicants who are holding Group 'C' posts as Preservation Assistant and Technical Restorer seek upgradation of their posts into one integrated pay scale of Rs.5500-9000/- which is meant for Sr.Preservation Assistants. The matter was considered by the Fifth Central Pay Commission. However, according to the learned counsel, the matter did not receive attention ~~with~~ <sup>2 w/2</sup> the respondent Ministry due to oversight. In order to correct the situation, the Director General, National Museum, Department of Culture has made a recommendation to the Ministry vide his letter dated 31.1.2000. The matter has been followed <sup>up</sup> by the applicant but without any result so far.

3. In the circumstances, we find that the interest of justice will be met by disposing of this OA at this very stage even without issuing notices with a direction to respondents 1 &2 to consider and dispose of the aforesaid recommendation contained in the letter of the Director General of 31.1.2000 together with the representation filed by the applicants as expeditiously as possible and in any event within a period of three months from the date of service of this order.

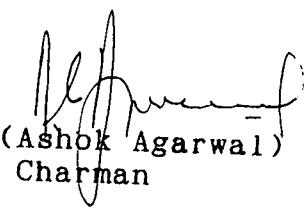
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4. The OA stands disposed of with the aforesaid directions.



(S.A.T. Rizvi)  
Member (A)



(Ashok Agarwal)  
Chairman

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